

**Government of India  
Ministry of Finance  
Department of Economic Affairs  
Budget Division**

New Delhi, dated **November 12, 2018**

**NOTIFICATION  
Auction for Sale (Re-issue) of Government Stock (GS)**

F.No.4(6)W&M/2018: Government of India(Gol) hereby notifies sale (**re-issue**) of the following Government Stocks:

<b>Name of the Security</b>	<b>Date of Original Issue</b>	<b>Tenure (yy-mm-dd)</b>	<b>Date of Maturity</b>	<b>Base</b>	<b>Method</b>	<b>Notified Amount (in ₹ Crore)</b>
6.65% GS 2020	Apr 09, 2018	02-00-00	Apr 09, 2020	Price	Multiple	2,000
7.37% GS 2023	Apr 16, 2018	05-00-00	Apr 16, 2023	Price	Multiple	2,000
7.95% GS 2032	Aug 28, 2002	30-00-00	Aug 28, 2032	Price	Multiple	3,000
7.40% GS 2035	Sep 09, 2005	30-00-00	Sep 09, 2035	Price	Multiple	2,000
7.72% GS 2055	Oct. 26, 2015	40-00-00	Oct. 26, 2055	Price	Multiple	3,000

Subject to the limit of ₹12000 Cr, being total notified amount, Gol will have the option to retain additional subscription up to ₹1000 Cr each against any one or more of the above securities. The sale will be subject to the terms and conditions spelt out in this notification (called 'Specific Notification'). The Stock will be sold through Reserve Bank of India, Mumbai Office, Fort, Mumbai- 400 001 as per the terms and conditions specified in the [General Notification F.No.4\(2\)-W&M/2018, dated March 27, 2018](#) issued by Government of India.

**Allotment to Non-competitive Bidders**

2. The Government Stock up to 5% of the notified amount of the sale will be allotted to eligible individuals and institutions as per the enclosed Scheme for Non-competitive Bidding Facility in the Auctions of Government Securities (**Annex**).

**Place and date of auction**

3. The auction will be conducted by Reserve Bank of India, Mumbai Office, Fort, Mumbai -400 001 on **November 16, 2018**. Bids for the auction should be submitted in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber) system on **November 16, 2018**. The non-competitive bids should be submitted between 10.30 a.m. and 11.30 a.m. and the competitive bids should be submitted between **10.30 a.m. and 12.00 noon**.

**When Issued Trading**

4. The Stock will be eligible for "When Issued" trading in accordance with the guidelines issued by the Reserve Bank of India.

**Date of issue and payment for the stock**

5. The result of the auction shall be displayed by the Reserve Bank of India at its Fort, Mumbai Office on **November 16, 2018**. The payment by successful bidders will be on **November 19, 2018** i.e. the date of **re-issue**. *The payment for the stocks will include accrued interest on the nominal value of the Stock allotted in the auction from the date of original issue / last coupon payment date to the date upto which accrued interest is due as mentioned in the table in para 6.*

**Payment of Interest and Re-payment of Stock**

6. Interest will accrue on the nominal value of the Stock from the date of **original issue / last coupon payment** and will be paid half yearly. The Stock will be repaid at par on date of maturity.

<b>Name of the Security</b>	<b>Coupon rate (%)</b>	<b>Date of Last Coupon payment</b>	<b>Date upto which accrued interest is due</b>	<b>Date of Coupon payments (month / date)</b>
6.65% GS 2020	6.65	Oct 09, 2018	Nov 18, 2018	Apr 09 and Oct 09
7.37% GS 2023	7.37	Oct 16, 2018	Nov 18, 2018	Apr 16 and Oct 16
7.95% GS 2032	7.95	Aug 28, 2018	Nov 18, 2018	Feb 28 and Aug 28
7.40% GS 2035	7.40	Sep 09, 2018	Nov 18, 2018	Mar 09 and Sep 09
7.72% GS 2055	7.72	Oct 26, 2018	Nov 18, 2018	Apr 26 and Oct 26

By Order of the President of India

(Arvind Shrivastava)  
**Joint Secretary to the Government of India**